

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8831/2021

(Arising out of impugned final judgment and order dated 06-04-2021 in CRLA No. 2868/1983 passed by the High Court Of Judicature At Allahabad)

KUDUSH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-09-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Shariq Ahmed, Adv.(mentioned by)
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Shashank Shekhar Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Post this matter on 14.10.2022.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Anju Kapoor)
Court Master